

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.13841 of 2013

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Ramashish Ram S/O Late Rupal Ram, Dismissed Constable No. 79, Vaishali
District Police Force, R/O Ajam Nagar, P.S. Darbhanga T District- Darbhanga

... .. Petitioner/s

Versus

1. The State of Bihar through Director General of Police, Govt. of Bihar, Patna.
2. The Director General of Police Govt. Of Bihar, Patna
3. The Dy. Inspector General of Police, Tirhut Range, Muzaffarpur
4. The Inspector of Police Cum Inquiry Officer, Mahua, Hazipur, Vaishali
5. The Superintendent of Police, Vaishali at Hazipur

... .. Respondent/s

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Appearance :

For the Petitioner/s : Mr. Aditya Narayan Singh-1, Advocate
For the Respondent/s : Mr. J.S. Arora, Advocate

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CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

19 17-04-2026 No counter affidavit has been filed on behalf of
respondent no.5 inspite of the order dated 3.4.2026.

2. If no counter affidavit of respondent no.5 is
available on the records of the Court on the next date, cost of
Rs.10,000/- shall be imposed.

3. Put up this case on 1.5.2026.

(Partha Sarthy, J)

sauravkrsinha/-

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